

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 29

C.P. (IB)/514(MB)2021

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.06.2024**

NAME OF THE PARTIES: **PHOENIX ARC PRIVATE LIMITED (CREDITOR)
THROUGH THE RESOLUTION PROFESSIONAL
MR. GAURANG CHHOTALAL SHAH V/s MR.
MANOHARLAL DEOKARANJI BHOOT**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

1. Adv. Mitali Bhatt for the Personal Guarantor is present and Adv. Labdhi Shah for the Respondent is also present.
2. Ld. Counsel for the Personal Guarantor seeks some time to file reply, stating that she has been engaged recently and the connected matter is listed on **15.07.2024**.
3. List this matter on **15.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

/Neeraj/

Sd/-
JUSTICE V.G. BISHT
MEMBER (JUDICIAL)